

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

21.C.P.(IB)-988/MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **27.11.2019**

NAME OF THE PARTIES: Bigbloc Construction Limited

v/s.

Eiffel India Infraprojects Private Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

At the request of both sides for filing consent terms. List this matter on
06.12.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)